

Serial No. of Order	Date of Order	Order with Signature
10. 3.10.94	<p>Heard Petitioners' counsel and Mr. Akshya Kumar Mishra for the Respondents who objects to the publication of the results. Admittedly, the preliminary examinations are over as far back as on 26.6.1994. By an interim order, publication of results of the preliminary examination was prohibited by this Tribunal. As the petitioners will have to appear for the final examination if they are otherwise qualified even after passing in the preliminary test, this is only necessary that they should be made aware of the results of the preliminary examination. That being so, we direct the Union Public Service Commission to publish the results of the preliminary Examination with regard to the Petitioners within 10 days from the date of receipt of a copy of this order. Hand over a copy of this order to learned counsel for both sides. Mr. Akshya Kumar Mishra shall indicate to the Union Public Service Commission accordingly forthwith. Application is disposed of accordingly.</p> <p>MSW/RK</p>	<p>Order with Signature</p> <p>Counter for the Respondents No. 2.</p> <p>M.A. 505/94 has been filed and placed in Flag-A for appropriate order.</p> <p>Arsh 30/9/94 Deen</p> <p>Received or filed by petitioners' counsel. M.A. 505/94 has been filed for amendment, placed in Flag-X.</p> <p>Copy has been served on Mr. Arshya K. M. 505/94 A.S.C.E.</p> <p>For record.</p> <p>Arsh 27/9/94 Deen</p> <p>Adi. A 3.10.94 for final hearing.</p> <p>Arsh. 30/9/94 Deen.</p> <p>Vice Chairman</p> <p>Member (Adm.)</p>